

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:357
ANSWERED ON:02.08.2011
MISUSE OF LAND BY NEWS AGENCIES
Patel Shri R.K. Singh

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) the names of newspapers/magazines published through the news agencies/press listed at serial number 1 to 9 mentioned in the above referred reply alongwith the names of their owners;
- (b) whether the Government proposes to cancel the allotment of land/buildings allotted to these news agencies/press in view of their misuse;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI C. M. JATUA)

- (a) The information is being collected and will be laid on the Table of the House.
- (b) to (d) A Committee to examine the issues relating to press/media plots was constituted by the Ministry of Urban Development on 25.5.2009 to suggest a realistic policy framework which may encourage compliance. The report submitted by the Committee has been accepted to enable the Ministry of Urban Development to initiate further necessary action to sort out long pending issues relating to press/media plots within the ambit of these recommendations/Report.